

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-1680**  
ANSWERED ON-11.02.2021

**PROMOTION OF GREEN ENERGY**

1680. SHRIMATI SARMISTHA SETHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the target for electricity generation from new and renewable energy sources during the last three years and the current year;
- (b) whether there is any proposal for concessions to State Governments in terms of taxes and incentives for promotion of green energy;
- (c) if so, the details thereof;
- (d) whether there is any proposal for coastal States for optimum generation of electricity from new and renewable energy sources as they have better avenues for this; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) The Ministry has been working to achieve the target of 175 GW of installed Renewable Energy capacity (excluding large hydro) by 2022.

Ministry of Power has notified long term growth trajectory of Renewable Purchase Obligation (RPO) as share of renewable energy in the total electricity consumption (excluding consumption met from large hydro sources of power). RPO targets, notified by the Ministry of Power, for the last three years and current year were as under:

Year	RPO ( in %)
2017-18	14.25
2018-19	17.00
2019-20	17.50
2020-21	19.00

(b&c) The Government has taken several measures for the promotion of renewable energy in the country. These inter-alia include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2023,
- fiscal incentives such as accelerated depreciation, Goods and Services Tax (GST) at lower rates, concessional custom duty etc,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,

- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devises,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Government has issued orders that power shall be dispatched against Letter of Credit(LC) or advance payment to ensure timely payment by Distribution Licensees to RE generators.

(d & e) No sir.

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